

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 113 OF 2019 &  
IA NO. 485 OF 2019**

**Dated: 11<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**GRIDCO Ltd. .... Appellant(s)**  
**Versus**  
**NTPC Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. M. G. Ramachandran, Sr. Adv.  
Ms. Ranjitha Ramachandran for R-1  
Ms. Anisha Upadhyay  
Mr. Nishant Kumar for R-2

**ORDER**

Heard Mr. R. K. Mehta, learned counsel for the Appellant for some time.

List the matter for further hearing on **14.09.2019**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/mkj*